

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-16(PB)/2020

IN THE MATTER OF:

Parveen Aggarwal	...	Applicant/Petitioner
Vs		
Emaar MGF Land Ltd and anr.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Ms. Nishtha Sharma, Mr. Riju Talukdar, Mr. Pawan Kumar Ray, Advs.
For the Respondent	:	Mr Divyam Agarwal and Ms. Pallavi Kumar, Advs.

ORDER

On the memo of withdrawal filed by the applicant the company petition is hereby dismissed as withdrawn.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
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